226	Written Answers to	[RAJYA SABHA]	Unstarred Questions	
1	2	3	4	5
34.	Delhi UT	15319	17222	15310
35.	Lakshadweep	4	9	9
36.	Puducherry	77	82	95
	TOTAL UT(s)	15988	17971	16005
	Total (All India)	339457	329243	338954

Source: Crime in India

Cases against persons involved in anti-sikh riots

1156. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases against persons found involved in 1984 anti-Sikh riots that took place following the assassination of the then Prime Minister Indira Gandhi, which are still pending in Courts;

(b) by when the pending cases are likely to be settled; and

(c) whether Government is aware that a large number of Hindus were shot dead prior to the occurrence of anti-Sikh riots and if so, the details thereof and Government's reaction in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANS RAJ GANGARAM AHIR): (a) to (c) As Law and Order is a State subject, no such country-wide data is maintained by the Ministry of Home Affairs. As far as NCT of Delhi is concerned, as on date, total 23 cases against the persons found involved in 1984 anti-Sikh riots are pending before various courts. In such cases which are subjudice it is not possible to indicate any time frame for their settlement.

Sikh and Hindu refugees from Afghanistan and Pakistan

1157. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of Sikh and Hindu refugees from Afghanistan and Pakistan who came to India during the last three years;

(b) how many of them have been granted Indian citizenship; and